

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD.

OA. No. 156/96.

Date of order: 11.3.96.

Between:-

U. R. S. V. Subba Rao ... Applicant.

And

1. The Comptroller and Auditor General of India,
10, Bahadurshah Zafar Marg,
New Delhi-110 002.
2. Government of India, ~~re~~ by the Secretary,
Ministry of Personnel, Pensions and Public
Grievances, Government of India.
3. ~~Government of India~~
Principal Accountant General (Audit-I),
Andhra Pradesh, Hyderabad.

... Respondents.

Counsel for the Applicant: Mr. I. Dakshina Murthy

~~Mr. I. Dakshina Murthy~~

Counsel for the Respondents: Mr. G. Parmeshwara Rao,
CGSC.

CORAM:

HON'BLE MR. JUSTICE M.G. CHOUDHARY, VICE CHAIRMAN

HON'BLE SHRI H. RAJENDRA PRASAD, MEMBER (A)

13
O.A.No.156/96.

Judgement

Dt: 11.3.96

(AS PER HON'BLE SHRI JUSTICE M.G.CHAUDHARI, VICE CHAIRMAN)

Shri T.Dakshina Murthy, learned counsel for the applicant has filed a note stating that he has been informed that the sole applicant has expired on 14.2.96 and prays for withdrawal of the application. The note is taken on record. There was no interim order.

2. In view of the application filed by the learned counsel for the applicant, he is allowed to withdraw the application as it is ~~abst~~ abated owing to the death of the sole applicant. Mr. Dakshina Murthy states that he has already informed the standing counsel for the respondents Mr. G.Parameswara Rao. The OA stands disposed of accordingly. No costs.

1.5/11/96
(H.RAJENDRA PRASAD)
MEMBER (ADMN.)

M.G.CHAUDHARI
(M.G.CHAUDHARI)
VICE CHAIRMAN

Dated: 11th March, 1996
Open court dictation.

vsn

*11th March 1996
Open court dictation
by Registrar*

(u)

Copy to:-

1. The Comptroller and Auditor General of India, 10, Bhadurshah Zafar Marg, New Delhi-110 002.
2. Government of India, rep. by the Secretary, Ministry of Personnel, Pensions and Public Grievances, Government of India.
3. Principal Accountant General(Audit-I), Andhra Pradesh, Hyderabad.
4. One copy to Mr. I. Dakshina Murthy, Advocate, CAT, Hyderabad.
5. One copy to Mr. G. Parmeshwara Rao, CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
- 71 One spare copy.

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Off. No. 156/96

15/4/96 I COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NESLADRI RAO
VICE CHAIRMAN

AND
THE HON'BLE MR.R.RANGARAJAN M(A)

Dated: 11-3-1996

ORDER/JUDGMENT

M.A/R.A/C.A.NOT

in

O.A.No. 156/96

T.A.No. (w.p.No.)

Admitted and Interim directions issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered Rejected.

No order as to costs.

no page

